

File No. 15014/1/2011-PFA/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)

FDA Bhavan, Kotla Road

New Delhi-110002

Date: 30th June, 2014

CLARIFICATION TO ADVISORY ISSUED ON 23.08.2013

Subject: Extending time period for complying with requirements under the Gazette Notifications No P 15014/1/2011-PFA/FSSAI dated 27.06.2013

With reference to Notification No P.15014/1/2011-PFA/FSSAI dated 27.06.2013 published in Official Gazette of India (Extraordinary) and the clarification dated 01.11.2013 to the advisory dated 23.08.2013, it is hereby informed to all the concerned that the time period granted to Food Business Operators for complying with the provisions of the said notification amending the Food Safety and Standards (Packaging and Labelling) Regulations, 2011 is hereby extended up to 01.01.2015.


(S. Dave)
Advisor, FSSAI
011-23237436

To

1. Food Safety Commissioners of all States/UTs
2. Additional Food Safety Commissioners for Railways and APHO/PHO
3. Central Designated Officers / Authorized Officers of FSSAI

Copy to:

1. PPS to Chairperson
2. PS to CEO